

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 925
TO BE ANSWERED ON 30TH JULY 2024**

AMENDMENT OF COTPA ACT, 2003

925.SHRI SUJEET KUMAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is considering amending the Cigarettes and Other Tobacco Products Act, 2003 (COTPA) to include the mandatory listing of the contents used in the manufacturing of the cigarettes on the packet;
- (b) if so, the details thereof including the proposed timeline; and
- (c) if not, the reason therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT ANUPRIYA PATEL)**

(a) to (c): A draft Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Amendment) Bill, 2020, was hosted in public domain for pre-legislative consultation. The Ministry has received comments and suggestions on this draft Bill. The Bill is under pre-legislative process.
